मध्य प्रदेश में आदिम जातीय विकास खण्ड

920. **श्री गं० च० दीक्षित** : क्या **समाज कल्याण** मंत्री यह बताने की कृपा करेंगे कि :

(क) मध्य प्रदेश में इस समय कितने आदिम जातीय विकास खण्ड हैं ;

(ख) वर्ष 1967–68 में उस राज्य में ऐसे कितने खण्ड खोलने का विचार है; और

(ग) वर्ष 1967–68 में होशंगाबाद तथा पूर्व निमाड जिलों में ऐसे कितने खण्ड खोलने का विचार है ?

समाज कल्याण मंत्रालय में राज्य मंत्री (श्रीमती फूलरेणू गुह): (क) 127।

(ख) कोई नहीं।

(ग) कोई नहीं।

मध्य प्रदेश में सिंचाई योजनायें

921. **श्री गं० च० दीक्षित** : क्या **सिंचाई और विद्युत** मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि चौथी पंचवर्षीय योजना में मध्य प्रदेश की कुछ सिंचाई योजनाओं के संबंध में सरकार ने कोई निर्णय कर लिया है ;

(ख) यदि हां, तो उसका ब्यौरा क्या है; और

(ग) यदि नहीं, तो उसके क्या कारण हैं ?

सिंचाई तथा विद्युत मंत्री (डा० कु० ल० राव): (क) से (ग). चौथी योजना को अभी अन्तिम रूप दिया जाना है।

Small Pox Fatalities

923. SHRI C. K. BHATTACHARYYA:
SHRI R. R. SINGH DEO:
SHRI BEDABRATA BARUA:

Will the MINISTER OF HEALTH, FAMILY PLANNING AND URBAN DEVELOPMENT be pleased to state:

(a) whether it is a fact that 12,000 persons died of small box in the first ten months of 1967; and

(b) if so, the causes therefor and the steps taken to check it?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH, FAMILY PLANNING AND URBAN DEVELOPMENT (SHRI B. S. MURTHY): (a) Yes.

(b) The rise is probably due to the periodic cyclicity of the disease every 5-7 years, the expected cycle being 1967-68.

Concerted efforts are being made to protect the vulnerable sections of the population, namely children under 4-5 years of age and unprotected migratory labour population by mass vaccination campaigns. Flying squads are increasingly being employed by the municipal authorities for this purpose.

Public Undertakings

924. SHRI YAJNA DATT SHARMA: Will the Minister of FINANCE be pleased to state whether Government propose to give the public sector undertakings a statutory set up which would help define the precise relationship between Parliament, Government and the undertaking concerned?

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI DESAI): One of the recommendations of the Administrative Reforms Commission in their Report on "Public Sector Undertakings" was the grouping of certain Public Enterprises into statutory and Sector Corporations, the various recommentions of the Commission, including this, are under examination by Government.